

Bail Application No.

FIR No. 329/14

PS Khyala

U/s 302/201/34 IPC

State Vs Ashok Sharma @ Goku @ Manish

22.06.2020


Present: Ld. Addl. PP for State.

Sh. R.R. Jha, Ld. Counsel from DLSA.

Report received from IO/ SHO PS-Khyala

Report be called from Jail Supdt.

Put up for 23.06.2020.


(Vishal Singh)


ASJ - 03, THC(West), Delhi

22.06.2020

Bail Application No.
FIR No. 337/2017
PS Punjabi Bagh
U/s 392/397/411/34 IPC
State Vs Aas Mohd@ Ashu

22.06.2020

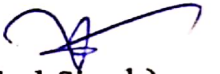
Present: Ld. Addl. PP for State.
Sh. Ayub Ahmed Quershi, Ld. Counsel for applicant/accused.
Report be called from IO/ SHO PS-Punjabi Bagh.
Report be called from Jail Supdt.
Put up for 23.06.2020.


(Vishal Singh)
ASJ - 03, THC(West), Delhi
22.06.2020

Bail Application No.
FIR No. 146/2013
PS Anand Parbat
U/s 302/307/34 IPC
State Vs Kamlesh

22.06.2020

Present: Ld. Addl. PP for State.
Sh. R.R. Jha, Ld. Counsel from DLSA.
Report be called from IO/ SHO PS-Anand Parbat.
Report be called from Jail Supdt.
Put up for 23.06.2020.


(Vishal Singh)
ASJ - 03, THC(West), Delhi
22.06.2020